

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).7568/2012

GAJRAJ @ HAJJI & ANR Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)
(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 16/10/2012 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Anurag Kishore,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

One week's time is granted for supplying spare copy, so as to
facilitate the issuance of notice to the respondent.
List again on 29.10.2012.

			(M.A. SAYEED)	
			REGISTRAR	

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